

IN THE INCOME TAX APPELLATE TRIBUNAL GUWAHATI BENCH, “E COURT” AT KOLKATA

(समक्ष) श्री ऐ. टी. वर्की, न्यायीक सदस्य एवं डॉ. अर्जुन लाल सैनी, लेखा सदस्य)

[Before Shri A. T. Varkey, JM & Dr. A. L. Saini, AM]

I.T.A. Nos. 37 & 39/Gau/2018
Assessment Years: 1990-91 & 1994-95

Dr. Prem Saran, Guwahati (PAN: AWCPS4596H)	Vs.	Assistant Commissioner of Income- tax, Circle-1, Guwahati
Appellant		Respondent

Date of Hearing	16.05.2019
Date of Pronouncement	16.05.2019
For the Appellant	N o n e
For the Respondent	Shri Sandip Sengupta, JCIT, DR

ORDER**Per A.T.Varkey, JM**

Both these appeals of assessee are against the separate orders of Commissioner of Income Tax (Appeals), Guwahati-1, Guwahati dated 22.12.2017 for AY 1990-91 and 1994-95 respectively .

2. None appeared on behalf of the assessee at the time of hearing before us. However, we note that an application for withdrawal dated 13.05.2019 is placed on file. Since Ld. DR has got no objection for withdrawal of both these appeals, we dismiss both the appeals as withdrawn.

3. In the result, both the appeals of assessee are dismissed as withdrawn.

Order pronounced in the open court.

Sd/-

(Dr. A. L. Saini)
Accountant Member

Sd/-

(Aby. T. Varkey)
Judicial Member

Dated : 16th May, 2019

Jd.(Sr.P.S.)

Copy of the order forwarded to:

1. Appellant – Dr. Prem Saran, H. No. 1, Bagheswari Path, Near Bagheswari Mandir, Dilip Huzuri Path, Sorumotoria, Dispur, Guwahati-781006.
- 2 Respondent – ACIT, Circle-1, Guwahati
3. The CIT(A), Guwahati-1, Guwahati.
4. CIT , Guwahati
5. DR, ITAT, Guwahati Bench, Guwahati

/True Copy,

By order,

Assistant Registrar